

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 120**

**CP No. 71/Chd/Chd/2023**

**IN THE MATTER OF:-**

**Income Tax Officer Ward 5**

...

**Appellant**

**Versus**

**True Export Services Private Limited ...**

**Respondent**

**Under Section: 252 (3), CA 2013**

**Order delivered on 12.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.08.2024.

Sd/-

**Court Officer**

July 12, 2024  
Atiqur Rehman